

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

REVIEW APPLICATION NO.170/0046/2017
IN
OA. NO.170/00322/2017

DATED THIS THE 11TH DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

1.All India DGQA Engineers Association,
Bangalore Branch, represented by
General Secretary Shri A. Aswathnarayan,
S/o Shri A. Krishna Rao,
Aged about 58 years,
working as Assistant Engineer
Quality Assurance (Electronics)
J.C Nagar Post,
Bangalore-560 006.

2.Shri Shekhar
S/o Shri Ram Lal Mishra
Aged about 33 years,
working as Assistant Engineer
Quality Assurance (Electronics)
J.C Nagar Post,
Bangalore-560 006.

3.Shri M. Muruganantham
S/o Shri O.P. Mookaih
Aged about 51 years,
working as Assistant Engineer
Quality Assurance (Electronics)
J.C Nagar Post,
Bangalore-560 006.

4.Shri P.K. Ray,
S/o Late S.L. Ray,
Aged about 54 years,
working as Assistant Engineer
Quality Assurance (Vehicle) wing
J.C Nagar Post,
Bangalore-560 006.

...Applicants

(By Advocate Shri Izzhar Ahmed)

V/s

1. The Union of India,
Through the Secretary,
Ministry of Defence,
Department of Defence Production,
Room No. 136, South Block
New Delhi-110 001.
2. The Director General,
Directorate General of Quality Assurance,(DGQA)
Ministry of Defence
Department of Quality Assurance (L)
G- Wing, Nirman Bhawan
New Delhi-110 011.
3. The Controller,
Controllerate of Quality Assurance (Electronics),
Ministry of Defence (DGQA),
JC Nagar Post,
Bangalore-560 006.
4. The Secretary,
Department of Personnel & Training(DOP&T)
North Block,
New Delhi-110 001. ...Respondents

(By Shri S. Prakash Shetty, Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Shri Izzhar Ahmed, learned counsel for the Review
Applicants chooses to withdraw the Review Application. Allowed.

2. Review Application is dismissed as withdrawn. No costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicants in RA.No. 46/2017

Annexure RA-1: True copy of order dated 05.07.2017

Annexure RA-2: True copy of the order dated 28.07.2017.

Annexure RA-3: True copy of the order dated 21.09.2017.

Annexure RA-4: True copy of the order dated 21.09.2017 in
WP.43116/2017.

Annexure RA-5: True copy of MA.334/2017 dated 28.07.2017.

Annexure RA-6: True copy of application under RTI dated 30.07.2017
and reply dated 30.08.2017.

Annexure RA-7: True copy of application under RTI dated 30.07.2017
and reply dated 29.08.2017.

Annexure RA-8: True copy of application under RTI dated 30.07.2017
and reply dated 07.09.2017

Annexure RA-9: True copy of a letter dated 04.10.2017, 20.6.2017 and
16.06.2017.

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